(i)   Delhi-Gurgaon-Rewari-Alwar: 180 km

(ii)   Delhi-Ghaziabad-Meerut: 90 km

(iii)   Delhi-Sonepat-Panipat: 111 km

(b)   The funding pattern for implementation of the individual RRTS project has not been decided as the corridors have not been sanctioned.

(c)   The likely benefits from the RRTS Corridors are quantifiable benefits such as fuel savings, travel time savings, savings in capital expenditure on road vehicles and non-quantifiable benefits such as economic development in the region, transit oriented urban planning, better access to workplaces and other amenities, improved comfort to passengers, reduction in pollution, reduction in road accidents, savings in vehicular operating costs, etc.

(d)   Since the individual corridors have not yet been sanctioned, the expected time for completion can not be projected.

Redevelopment of Lutyens Bungalow Zone

2854. SHRI VIJAY GOEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a)   whether Government plans to redevelop the Lutyens Bungalow Zone (LBZ), if so, the details thereof;

(b)   whether the Delhi Urban Arts Commission (DUAC) has suggested that the height of the bungalows can be increased to construct a three storey-building;

(c)   whether any recommendations have been made on the LBZ norms relevant for bungalows and areas falling under colonies including Golf Links, Bengali Market and Jor Bagh, if so, the details thereof; and

(d)   whether Government plans to take any decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) to (d) Delhi Urban Art Commission (DUAC) has submitted that a report on Lutyens Bungalow Zone (LBZ) to the Ministry of Urban Development. This report is under examination.

E-auction of CWG flats

2855. SHRI VIJAY GOEL: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a)   whether the auction for Commonwealth Games (CWG) flats has been pending for a long time;

(b)   if so, whether Government had expressed interest in buying some of them; and

(c)   if not, whether Government is conducting an e-auction for these flats; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) No, Sir. Delhi Development Authority (DDA) has informed that they had conducted e-auction for 152 flats at Commonwealth Games village complex during the period between 13.07.2015 and 16.07.2015

(b)   Yes, Sir.

(c)   Does not arise.

Financial grants for 'Clean India' drive

†2856. DR. SATYANARAYAN JATIYA: Will the minister of URBAN DEVELOPMENT be pleased to state:

(a)   the status of the action plan, programme, implementation and financial grants for urban cleanliness under the 'Clean India' drive as per the categorization of the cities;

(b)   the critical position of the measures taken and the achievements made till date for making urban environment and the concerned rivers pollution free and the future action plan; and

(c)   the details of the grants given and the action taken by Government regarding the above for the 'Sinhastha Kumbh' 2016 in Ujjain?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) to (c) Government of India has launched Swachh Bharat Mission (SBM) on 2nd October, 2014 with the target to make the country clean by 2nd October, 2019. The Mission covers all 4041 statutory towns/cities as per 2011 census. The components eligible under SBM are (i) Individual household toilet, (ii) Community toilets, (iii) Public toilets, (iv) Solid Waste Management, (v) IEC and Public Awareness and (vi) Capacity Building and Administrative and Office Expenditure. The Mission is being implemented focusing on creation of infrastructure, thrust on creation of public awareness and inviting investment from private sectors. The estimated cost of implementation of SBM is ₹ 62,009 crore. The Government of India share amounts to ₹ 14,623 crore. An amount of ₹ 1009.58 crore has been released so far to all the States for implementation of SBM.

†Original notice of the question was received in Hindi.